

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 1
(IB)-731(PB)/2018

IN THE MATTER OF:

ICICI Bank Ltd

.... Petitioner

v.

Punj Lloyd Ltd

.... Respondent

Order U/s. 7 of (IBC) Liq.

Order delivered on 15.03.2024

ORDER

Appeal (IBC) - 47/2023, IA-5046/2023

Re-notified to 19.03.2024.

-Sd/-
(COURT OFFICER)

15.03.2024
Lalit